

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

57.

C.P.(CAA)/95(MB)/2022
c/w C.A.(CAA)/69(MB)/2021

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.06.2022

NAME OF THE PARTIES: Eloise Energy Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. None present for the Petitioners.
2. List this matter on 01.08.2022.

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

Sd/-
RAJESH SHARMA
Member (Technical)